

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 520 of 2012-SM

[Arising out of Order-in-Original/Appeal No 128-134-2012-COMMR-A--RBT-RAJ dated 22.03.2012 passed by Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

Kasama Pump

Rainbow Engineering Co., 2, Amarnagar,
Street No. 7-B, B/H Bahichar Vidyalay, Mavdi Plot,
Rajkot,
Gujarat

...Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot,
Gujarat-360001

...Respondent

APPEARANCE:

Shri Rahul Gajera, Advocate for the Appellant
Shri Rajesh K Agarwal, Superintendent (Authorized representative) for the
Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 24.11.2022
DATE OF DECISION: 23.03.2023

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 519 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

PALAK